

HARYANA VIDHAN SABHA

Un- Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 6th March, 2012.**

AMOUNT GIVEN TO THE PANCHAYATS FOR SALE OF LIQUOR

147. SH. SAMPAT SINGH, M.L.A. : Will the **Excise and Taxation Minister**

be pleased to state :-

- a) whether Panchayats are given any money by the Excise department out of the sale of liquor in their Panchayat area;
 - b) the details of the norms for giving money to the Panchayats on sale of alcohol, the time frame by which this amount is to be given to each Panchayat and whether such amount is being given regularly to the Panchayats , if yes, the total amount given in the state during the years 2009-10, 2010-11 and 2011-12; if not, since when and how much amount is liable to be paid; and
 - c) the total amount given by the Excise department out of the sale of alcohol bottles in Nalwa constituency ,Panchayat wise , for the years 2009-10, 2010-11 and 2011-12 and when was the amount given ?
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**Chandigarh:
The 29th February, 2012**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**

